

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.61/5752/2021**

This the 22<sup>nd</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Rishi Kumar age 47 years S/o Shri Swami Raj R/o near Dak Bungalow Doda.  
.....**Applicant**

(Advocate:- Mr M.K. Raina - Not Present)

**Versus**

1. State of Jammu & Kashmir through Principal Secretary to Government, Rural Development Department J&K Civil Secretariat, Jammu & Ors.  
.....**Respondents**  
(Advocate: Mr. Sudesh Magotra, DAG)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

At the outset, learned counsel for the applicant has submitted that this T.A. has become infructuous.

2. In view of the submission made by the applicant's counsel, this T.A. is disposed of as having become infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil